THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) The IA.F. have not repaired any aircraft belonging to the Belgian Ambassador but have repaired an aircraft belonging to one De-San, who is at present serving as Counsellor to the Belgian Embassy in New Delhi. The aircraft crashed at Kanpur in February 1951 and at that time Mr. De-San was serving on the Belgian Ambassadorial staff at Bangkok.

(b) Yes.

(c) Not yet, as the repair work has not been completed. A complete record has been kept of the work done and on completion of the repairs, the charges will be recovered. The aircraft will be delivered thereafter.

SETTING UP OF AN INSTITUTE OF PUBLIC Administration

•407. SHRI H. C. MATHUR: Will the Minister for HOME AFFAIRS be pleased to state whether Government propose to establish an Institute of Public Administration? If so, what will be the functions of this Institute and on what lines it will be run?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU) : A draft scheme for the establishment of an Institute of Public Administration has been prepared and it is hoped to finalise it very shortly.

The Institute will be a non-political autonomous association of persons and organisations interested in the study of Public Administration and its objective will be to promote that study in a scientific, constructive and co-operative spirit. The Institute will be registered as a society under Act XXI of 1860 and its affairs will be conducted in accordance with the provisions of the Memorandum of Association and such rules as the Institute may adopt for itself.

PLANES FOR THE USE OF THE PRESIDENT AND THE MINISTERS OF THE UNION

*408. SHRI P. V. NARAYANA: Will the Minister for DEFENCE be pleased to state:

(a) whether it is a fact that two special planes have been ordered for the use of the President and the Ministers of the Union; and

(b) if so, with whom the orders have been placed, what is the estimated cost of the planes and when they are likely to be delivered?

THE MINISTER FOR DEFENCE ORGANIZATION (SHRI MAHAVIR TYAGI) : (a) Two Vickers Viscounts have been ordered to replace the dakotas in the V. I. P. (Very Important Personnel) flight of the Air Headquarters Communications Squadron. They are for the use of the President, the Prime Minister and the V. I. Ps

(b) Orders have been placed on Messrs. Vickers Armstrongs Limited in the United Kingdom. One aircraft will be of standard version and the other will be modified to meet V. I. P. requirements. The cost of the former is Rs. 31- 53 lakhs and that of the latter Rs. 32-20 lakhs. Delivery is expected in 1955.

DISPUTES AS TO OWNERSHIP OF PROPERTIES ETWEEN THE NIZAM OF HYDERABAD ND THE STATE OF HYDERABAD

*409. SHRI V. K. DHAGE: Will the Minister for STATES be pleased to state:

(a) whether any dispute has arisen as to the ownership of certain properties between the Nizam of Hyderabad and the Government of Hyderabad; and

(b) if the answer to part (a) above be in the affirmative,

- (i) what are the properties involved in the dispute; and
- (ii) what is the value of those properties?